

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 128

IA Nos. 1382/2023, 1363/2023, 2863/2023, 363/2024, 549/2024, 974/2024  
in  
CP (IB) No. 59/Chd/Pb/2022  
(Admitted)

**IN THE MATTER OF:**

Canara Bank

...Petitioner

Vs.

Rattan Poultries Pvt. Ltd.

...Respondent

**Under Section:** 7, 33(1), 19(2), 60(5), IBC 2016

Due to paucity of time, the matter could not be taken up  
today, hence the matter is adjourned to 30.07.2024.

Sd/-

Court Officer

Preeti  
06.06.2024